IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of February 2018

Description of Cases	Total Pending at the beginning of the month		Total Disposal during the month	Total Pending at the end of the month
CIVIL CASES				<u> </u>
Regular First Appeal	25174	349	149	25374
Execution First Appeal	45	2	2	45
Regular Second Appeal	46102	669	632	46139
Execution Second Appeal	203	8	1	210
First Appeal from Order (MACT)	46181	468	670	45979
First Appeal from Order (Misc)	8594	105	109	8590
First Appeal from Order (Matrimonial)	2035	40	51	2024
Petition U/S 24 of HMA	455	31	40	446
Second Appeal from Order	366	12	0	378
Civil Revision	11898	789	874	11813
Civil Writ Petition	68749	2889	2019	69619
Letters Patent Appeal	3808	162	141	3829
Election Petitions	19	0	0	19
Recreminatory	2	0	0	2
Application in Election Petition	20	0	1	19
Probate	12	0	0	12
Matrimonial Reference	0	0	0	0
ncome Tax Cases	0	0	0	0
ncome Tax Appeals	1786	36	32	1790
Sales Tax Reference	38	0	0	38
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	38	0	2	36
Vealth Tax Cases	0	0	0	0
Vealth Tax Appeal	31	0	0	31
Sift Tax Cases	0	0	0	0
Gift Tax Appeal	6	0	0	6
state Duty Cases	0	0	0	0
entral Custom Excise Salt/ ustom Appeals	32	2	1	33
entral Excise Cases	0	0	0	0
entral Excise Act	153	12	5	160

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Interest Tax Appeals	0	0	0	0
Vat Appeals	447	20	2	465
General Vat Reference	2	0	0	2
Vat Revisions	13	0	0	13
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	56	0	0	56
Civil Reference	9	0	0	9
Civil Original	13	0	0	13
Civil Contempts	5089	393	482	5000
Contempt Appeal Civil Petition	21	0	2	19
Arbitration Cases	253	31	29	255
Execution Liquidation	0	0	0	0
Company Appeals	71	0	2	69
Company Petitions	356	0	8	348
X-Objection	2581	42	39	2584
Transfer Application	355	108	107	356
Review Applications	1184	101	62	1223
Civil Suit - Original Side	5	0	0	5
Total of Civil Cases	226202	6269	5462	227009
CRIMINAL CASES				7000 0000
Criminal Appeal - DB	11105	102	22	11185
Criminal Appeal - DB Acquital	1755	12	3	1764
Criminal Appeal - SB	41495	449	89	41855
Criminal Appeal - SB Acquital	1770	8	2	1776
Criminal Revision	15332	387	213	15506
Criminal Revision (Family)	945	42	25	962
Criminal Writ	847	110	171	786
Murder Reference	7	0	1	6
Contempt Appeals (Criminal)	55	3	2	56
Criminal Main Misc	26023	4718	4294	26447
Pet. U/s 378 (3&4)	8049	257	57	8249
Criminal Reference	3	0	0	3
Total of Criminal Cases	107386	6088	4879	108595
Total of Main Cases (Civil & Criminal)	333588	12357	10341	335604